

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE ASHOK MENON

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

OP(C).NO.855 OF 2020

(AGAINST THE PENDING O.S NO 64/2020 OF MUNSIF COURT
KARUNAGAPALLY)

PETITIONER/ PLAINTIFF:

VIJAYAN N. ,
SON OF NANU, AGED 60 YEARS,
MYTHANATHU BUNGLOW,
KALLELIBHAGOM, P.O
KARUNAGAPPALLY, KOLLAM 690519.

RESPONDENTS/ DEFENDANTS:

1. THE GOVERNMENT OF KERALA
REPRESENTED BY THE DISTRICT COLLECTOR,
KOLLAM DISTRICT,
CIVIL STATION KOLLAM- 691013.
2. ADDITIONAL DISTRICT MAGISTRATE ,
KOLLAM CIVIL STATION,
KOLLAM-691013
3. DISTRICT SUPPLY OFFICER KOLLAM,
KOLLAM CIVIL STATION,
KOLLAM 691013.
4. DISTRICT OFFICER,
LEGAL METROLOGY,
DISTRICT FLYING SQUAD,
KOLLAM-691008.
5. THODIYOOR GRAMA PANCHAYATH,
REPRESENTED BY ITS SECRETARY,
THODIYOOR VILLAGE
KOLLAM-690518
6. ENVIRONMENTAL ENGINEER,
POLLUTION CONTROL BOARD,
DISTRICT OFFICE KOLLAM
KOLLAM-691001.

7. EXECUTIVE ENGINEER,
PWD ROADS DIVISION,
KOLLAM 691008.
8. BHARAT PETROLEUM CORPORATION LTD. ,
REPRESENTED BY THE TERRITORY MANAGER (RETAIL)
DIVISION OFFICER,
IRUMBANAM, KOCHI-682389
9. PRASANNAN PILLAI,
KALATHIL HOUSE,
KALLELIBHAGAN P.O,
MUZHANGODIMURI,
KOLLAM-691506

R1-R4 BY SMT.DIVYA C.BALAN, GP
R9 BY ADV.SALINI LAL
R8 BY STANDING COUNSEL

THIS ORIGINAL PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
12.05.2020, THE COURT ON THE SAME DAY ORDERED THE FOLLOWING:

ASHOK MENON, J.

OP(C) No.855 of 2020

Dated this the 12th day of May, 2020

O R D E R

Respondents 8 and 9 appear through counsel.

The learned counsel appearing for respondent No.9 submits that the petitioner has filed another writ petition in which orders were declined by this Court. However, the petitioner has admitted that certain other local residents were filed another writ petition before this Court. Considering the fact that there is a specific order passed by this Court in another WP(C)s filed by the petitioner and also by the local residents, the learned counsel for respondent No.9 is directed to produce details of the orders, which have already been passed by this Court in other writ petitions.

Post on 19.5.2020.

**ASHOK MENON
JUDGE**

APPENDIX

PETITIONERS' EXHIBITS

EXHIBIT.P1: TRUE COPY OF THE PLAINT IN O.S NO 64/2020 OF MUNSIF COURT, KARUNAGAPPALLY.

EXHIBIT.P2: TRUE COPY OF THE INTERIM INJUNCTION APPLICATION ALONG WITH IN OS NO 64/2020 OF MUNSIF COURT KARUNAGAPPALLY.

EXHIBIT.P3: TRUE COPY OF G.O(MS) NO.16/2020/PWD.